50

1	2	3	4	5
Kasargod	Nileshwar	10.00	-	10.00
Palaghat	Angadipuram	10.00	-	10.00
	Okavakkot (Palaghat)	72.02	-	72.02
Quilon	Avaneswaram	10.00	-	10.00
	Karungapally	30.00	-	30.00
	Kilikollur	5.00	-	5. 0 0
	Quilon	1318	8.91	22.09
Trichur	Chalakudy	10.00	•	10.00
	Mulakunnathukavu	50.24	-	50.24
Trivandrum	Chalai *	-	1.49	1.49
	Kazhakuttam	35.34	-	35.34
	Vailathura (TVM)	33.76	-	33.76
	Total	524.52	16.19	540.91

STATEMENT-II

Details of the Centres/Godowns of Central Warehousing Corporation in Kerala Alongwith their Capacity

S.No.	Name of Centre	Capacity in MT
1.	Kozikode	12,254
2.	Cochin-I	12,250
3.	Cochin-II	5,030
4.	Trichur	27,301
5.	Ernakulam	13,375
**************************************		70,210

Declaration of Assets by Ministers

1535. SHRI RAM NAIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are considering to direct all the ministers to declare their assets;
- (b) if so, whether there is any time bound programme for the said declaration; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR): (a) to (c). Even though there is a Code of Conduct for Ministers which envisages declaration of assets and liabilities by them, a proposal for bringing about a legislation in this regard is being examined separately. However, as the legislation be specified for its finalisation.

Tiger Cell

1536. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to staté :

(a) whether the Tiger Cell has made

recommendations to the Government for a special unit within the Intelligence Bureau to collect data on poachers and their movements as well as the export of tiger bones and skins;

- (b) if so, the details of other recommendations made by the cell; and
 - (c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) Yes, Sir. The Tiger Crisis Cell of the Ministry in its meeting held on 31.10.1996 has made a recommendation to this effect.

- (b) and (c). The other main recommendations made by the Cell are :
 - (i) Adequately strengthening of the Project Tiger Directorate of the Ministry;
 - (ii) Visit of a team of officials/Cell to five Project Tiger areas which are most prone to the law and order situation; and
 - (iii) Hon'ble Prime Minister to be acquainted with the tiger crisis in the country, suggesting him to take urgent remedial measures at his level.

Government has noted the recommendations of T.C. Cell and has made provisions in the IX plan proposal submitted to Planning Commission to address the issues.

A note to P.M.O. has also been submitted apprising him about the status of Tiger in India.

Disposal of Medical Waste

- 1537. SHRI SANDIPAN THORAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the Government have formulated new standards/guidelines for the disposal of medical waste;
 - (b) if so, the details thereof;